

31-7-1956 is 904 out of which 576 cases were recommended in 1954-55. Yearwise figures for 1955-56 and 1956-57 (upto 31-7-1956) are not readily available.

(b) 600.

नमक के कारखाने

१७३५. श्री कृ० च० रेड्डी : क्या उत्पादन मंत्री समा-पटल पर एक ऐसा शिक्करण रखने की कृपा करेंगे जिससे यह बताया गया हो कि :

(क) वर्ष १९५५-५६ में सरकारी नमक कारखानों में अलग-अलग कितनी मात्रा में नमक तैयार किया गया ; और

(ख) उपरोक्त अवधि में उन कारखानों के प्रबन्ध में कुछ कितने राशि व्यय की गई ?

उत्पादन मंत्री (श्री क० च० रेड्डी) :

(क) सरकारी नमक कारखानों में १९५५-५६ में तैयार किये गये नमक की मात्रा इस प्रकार है :—

खरगोधा	. ६६,६३,००० मन
सांभर	. ४६,७८,००० मन
पल्लमदा	. ८,५६,००० मन
डिडवाना	. ३,७५,००० मन
मंडी (नमक की खानें)	१,३५,००० मन

(ख) सरकारी नमक कारखानों के प्रबन्ध पर हुआ खर्च नीचे दिया जाता है :

खरगोधा	. ३ लाख ७० हजार रुपये ।
सांभर	. ७ लाख २० हजार रुपये ।
पल्लमदा	. १ लाख ५४ हजार रुपये ।
डिडवाना	. ५६ हजार रुपये ।
मंडी (नमक की खानें)	६३ हजार रुपये ।

Displaced Persons from East Pakistan

1735. Shri D. C. Sharma: Will the Minister of Rehabilitation be pleased to state:

(a) whether any industrial Scheme for the rehabilitation of refugees from East Pakistan has been formulated; and

(b) if so, the nature thereof?

The Minister of Rehabilitation (Shri Mehr Chand Khatia): (a) Yes.

(b) Brief particulars about all industrial schemes sanctioned upto 30th June, 1956 are contained in Annexure I of the "Six-monthly Review of the work done by the Rehabilitation Ministry for the period ending 30th June, 1956 for displaced persons from East Pakistan" copies whereof have already been circulated. One more scheme has been sanctioned since and a few more are under consideration.

Displaced Persons from East Pakistan

1736. Shri D. C. Sharma: Will the Minister of Rehabilitation be pleased to state:

(a) whether a plan has been formulated to absorb the displaced persons from East Pakistan in the Community Development Blocks in West Bengal; and

(b) if so, the nature of the scheme?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) Yes.

(b) The salient features of the scheme are:—

(1) In each village in a Development Block under the National Extension Service Programme, two displaced agriculturist families will be settled.

(2) The agriculturist families will be given developed land measuring three acres for cultivation, the cost of land being treated as loan.

(3) Usual rehabilitation benefits in the shape of loans for purchase of agricultural implements, construction of houses and maintenance for a specified period will also be given.

(4) A suitable number of displaced artisan families will also be settled in these villages.

(5) The village level workers under supervision of block level workers will look after rehabilitation of the displaced persons under this scheme.

Trade with Afghanistan

1737. Shri Hem Raj: Will the Minister of Commerce and Consumer Industries be pleased to state:

(a) whether the Indo-Afghan Chamber of Commerce, Delhi and the Indo-Foreign Chamber of Commerce, Amritsar has